

ITEM NO.50

REGISTRAR COURT

SECTION XI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Transfer Petition(s)(Civil) No(s). 200/2024

PREMLATA

Petitioner(s)

VERSUS

LUCKY PANCHAL

Respondent(s)

IA No. 16859/2024 - EX-PARTE STAY

IA No. 16860/2024 - EXEMPTION FROM FILING O.T.)

Date : 08-08-2024 These matters were called on for hearing today.

For Petitioner(s)

Ms. Sansriti Pathak, AOR

For Respondent(s)

Mr. N U Ahmed, Adv.  
Mr. Danish Saifi, Adv.  
Mr. Shafik Ahmed, Adv.  
Mr. Rashid N Azam, Adv.  
Mr. Mohd Jawaid H Khan, Adv.  
Mr. Padhmanabha Raja Kr, Adv.  
Mr. Satish Solanki, Adv.  
Ms. Bhagyshree Roundel, Adv.  
Mr. V. Elanchezhian, AOR  
Mr. Jawahar Lal, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Sole respondent is granted four weeks' time as last opportunity for filing counter affidavit.

At the end of the period aforesaid, whether counter affidavit is filed or not, Registry to process the matter for listing before the Hon'ble Court as per rules.

SUJATA SINGH  
Registrar

HJ